

which would be needed from other agencies and in the finalisation of the targets of production for 1974-75 in respect of steel, coal aluminium, zinc, copper etc.

Manufacture of Commercial Vehicles with U.S. Collaboration

6582. SHRI TARUN GOGOI:
SHRI NIHAR LASKAR:

Will the Minister of HEAVY INDUSTRY be pleased to state:

(a) whether the Union Government have examined the proposal for the manufacture of commercial vehicles in collaboration with the General Motors of the United States; and

(b) if so, when the final decision is likely to be taken?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI DALBIR SINGH): (a) and (b). Yes, Sir. A final decision is likely to be taken shortly.

Steel Plants in Guyana with Indian help

6583. SHRI TARUN GOGOI:
SHRI NIHAR LASKAR:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether India has offered to build steel plants in Guyana;

(b) if so, whether any agreement has been reached and the broad outlines thereof; and

(c) when the steel plants are likely to be set up there?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): (a) On an enquiry from the Government of

Guyana, it has been indicated to them that consultancy and engineering services can be made available by India, for setting up a mini-steel mill in that country.

(b) No Sir.

(c) This is a matter for decision by that country.

12 hrs

**RE QUESTION OF PRIVILEGE
STATEMENT ON NEW FRIENDS CO-OPERATIVE HOUSE BUILDING SOCIETY**

श्री अटल बिहारी वाजपेयी (ग्वालियर):
अध्यक्ष महोदय मैंने एक प्रिक्लेज मोशन का नोटिस दिया है। श्री आर० एन० मिर्धा के खिलाफ यह है जिन्होंने कल शाम सवा छः बजे आ कर सदन में वक्तव्य दिया और जो गुमराह करने वाला है और जिस में तथ्यों को तोड़ा मरोड़ा गया है

SHRI S. M. BANERJEE (Kanpur):
The Lt. Governor should resign, if he has any sense of self-respect. He is responsible for this land grab.

श्री अटल बिहारी वाजपेयी : आप वक्तव्य को देखिए। इस में कई बार मेरा हवाला दिया गया है लेकिन मुझे पता नहीं था कि मिर्धा जी वक्तव्य देने वाले थे। वह कार्य सूची में नहीं था। अगर वह सवा छः बजे वक्तव्य देने वाले थे तो उसकी सूचना सदन को दी जा सकती थी और मैं उपस्थित रह सकता था

श्री मधु लियये (बाका) : यह प्रेक्टिस बढ़ती चली जा रही है। यह कोई गुरीला वार चल रही है ?

श्री अटल बिहारी वाजपेयी : 377 में आपकी इजाजत से यह मामला मैंने उठाया था। मंत्री महोदय को अगर जवाब देना था तो आपको सूचित करते और आप सदन को बताते। वक्तव्य सबैरे दिया जाना चाहिए था ताकि हम लोग उपस्थित रहते। मेरा निवेदन है कि यह मामला सदन के विधेयाधिकारों का है। मिर्धा जी का वक्तव्य अर्द्ध-